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Title: Need to release remaining sanctioned funds for development of Bharachukki falls in Chamarajanagar district, Karnataka.

SHRI R. DHRUVANARAYANA (CHAMRAJANAGAR): I would like to draw the attention of the Government towards the dire need to release full quantum of sanctioned funds for development of Bharachukki falls in Chamarajanagar Parliamentary Constituency (Karnataka State).

Chamarajanagar district of Karnataka having dense forest, hill stations and waterfalls is an ideal and potential region to promote eco-friendly tourism. Chamarajanagar compared to highly developed regions of eco-friendly tourism across its border both within Tamil Nadu and Kerala has tapped the eco-tourism potential to full extent.

Keeping in view the vast scope for setting up of eco-tourism project in Chamarajanagar district, the Union Government has come forward to develop the Bharachukki falls with an allocation of Rs.431.85 lakhs . The completion of project has been hampered by inadequate release of funds. So far a sum of Rs.140.00 lakh has been released and full amount got utilized and U.Cs. have been also sent to the Ministry of Tourism. Due to lack of sufficient grant, as per plan and estimate, many important works have not been started.

Hence, I would therefore urge the Hon'ble Minister for Tourism, through the Chair, to release the rest of the sanctioned funds in one go.